

(68)

**Affidavit to be Furnished by the candidate along-with Nomination Paper
Before the Returning Officer**

For election in (name of the House)

From 068, BARARI Constituency (Name of the Constituency)

I, Bibhash Chand Choudhary son/daughter/wife of Late Ravilchand Choudhary
Aged 61 years, resident of Village Mahana Chand Pur, Kundi Tola
P.O. Jotramrai P.S. Barari, Distt KATIHAR (mention full postal address)

a candidates at the under Election, do hereby solemnly affirm and state on oath as under :-
(strike out whichever is not applicable)

(1) I am a candidate set up by B.S.P. (Name of the political party)/am contesting
as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	the financial year for which the last Income-tax return has been filed	Total income shown in income tax Return (in Rupees)
1.	Self 1. Bibhash Chand Choudhary Ys Shone 2. Bibhash Chand Choudhary (Wife)	AJFPC 4386 D AAFIHB 9970 F	F/Y 2010-11 F/Y 2010-11	Rs. 166550.00 Rs. 165630.00
2.	Spouse: Laxmi Devi	AJEPD 2862 N	F/Y 2010-11	Rs. 194580.00
3.	Dependent - 1 Kunal Priyadarshi	AQCPP 7236 P	F/Y 2010-11	Rs. 164980.00
4.	Dependent - 2 Mrinal Priyadarshi	BDKFP 8422 M	—	—
5.	Dependent - 3 Rahul Priyadarshi	—	—	—

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court :-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	/
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s).	

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26) :-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	/
(b)	Name of the Court(s) Case No. and Date(s) of order (s)	
(c)	Punishment imposed	

Bibhash Chand Choudhary
16/5/13

(5) That I give herein below the details of the assets (movable and immovable etc). of myself, my spouse and all dependents :-

A. Details of movable assets :-

(Note) :

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of deposit, the, Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate
- Details including amount is to be given separately in respect of each investment.

Sr No.	Description	Self	Spouse Laxmi Devi	Dependant -1 Kunal Fijodantki	Depen dant-2 Primal Fijodantki	Depen dant-3 Kahal Fijodantki
(i)	Cash in hand 1. Bibhagh Chandeh. (Ind) 2. Bibhagh Chand Ch. (HUF)	Rs. 122500/- Rs. 135800/-	Rs. 182500/-	Rs. 205200/-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit.	<u>S.B Accounts:</u> SBI, Bikaner V. Mandi, Bikaner 95373 UBB, Ktr. Bz. 8220.00 SBI, Sakinli 1741-00 SBI, Bikaner 45975.00 <u>HUF:</u> UBB, Ktr. Bz. Rs. 8151/-	<u>S.B Accounts:</u> UBB, Ktr. Bz. Rs. 2579/-	<u>S.B Accounts:</u> UBB, Ktr. Bz. Rs. 2202/- CBI, Harang- ang Rs. 42739/- Rajc with Sahara India Ktr. Rs. 75000/-	<u>S.B Account:</u> SBI, Bikaner Ktr. Rs. 1073/-	<u>S.B Account:</u> SBI, Bikaner Ktr. Rs. 91/-
(iii)	Details of investment in Bonds Debentures/share and units in companies/Mutual Funds and other and the amount.	-	-	-	-	-
(iv)	Details of investment in NSS Postal Savings, Insurance Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount.	1. Policy No. 5233831 77; Annual Premium Rs. 1929/- (paid by me) 2. Policy No. 524659 Annual Premium Rs. 1270.00 (paid by her)	1. Policy No. 5233 82178 Annual Prem. Rs. 14327/- (paid by me) 2. Policy No. 524659 Annual Premium Rs. 1270.00 (paid by her)	Policy No. 5240 50391; Annual Prem. Rs. 12439/- (paid by me)	Policy No. 5240 385; Annual Prem. Rs. 12439/- (paid by me)	Policy No. 52400 723; Annual Prem. Rs. 12420/- (paid by me)
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-	-	-	-
(vi)	Motor/Vehicles/Aircrafts/Yachts /Ships (details of Make, Registration No. etc. Year of purchase and amount)	1. Bolero No. BR 1AC 0007 dt. 17.09.06 Rs. 575253/- 2. Innova No. BR 39H 0007 dt. 27.11.12 Rs. 108406/-	-	Bajaj Pulsar BR-39E 1053 dt. 23.10.10 Rs. 67000/-	-	-
(vii)	Jewellery bullion and valuable thing (give details of weight and value)	1. 60 gms. Gold ornaments Rcd. at the time of Marriage in the year 1981 C.V. Rs. 155820/- 2. 100 gms. Gold ornaments C.V. Rs. 259700/- 3. Silver ornaments C.V. Rs. 29000/-	1. 200 gms. Gold ornaments C.V. Rs. 519400/- 2. 100 gms. Gold ornaments C.V. Rs. 259700/- 3. Silver ornaments C.V. Rs. 29000/-	1. 8 gms. Gold ornaments C.V. 20800/- 2. 12 gms. Gold ornaments C.V. Rs. 30500/- 3. 10 Silver Coins Rcd. at the time of Marriage C.V. Rs. 3000/- 4. 11 Silver Coins Rcd. at the time of Marriage C.V. Rs. 9900/-	1. 8 gms. Gold ornaments C.V. 20800/- 2. 10 Silver Coins Rcd. at the time of Marriage C.V. 3000/-	1. 8 gms. Gold ornaments C.V. Rs. 20800/- 2. 10 Silver Coins Rcd. at the time of Marriage C.V. Rs. 3000/-

Bibhagh Chand Ch. 16/5/13

	Any other assets, such as values of claims/interests					
(x)	Gross Total value	IND : Rs. 199432.73 HUF : Rs. 143961.00				
	(Except Value of LIC) TOTAL:	Rs. 2138473.73	973179.00	756840.00	30873.00	29891.00

B. Details of Immovable assets :-

(Note 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format).

Sr No.	Description	Self	Spouse Laxmi Devi	Dependant-1 Kamal Priyadarshi	Dependant-2 Minal Priyadarshi	Dependant-3 Rahul Priyadarshi
(i)	Agricultural Land	IND: Situated at Mauja Sahapur HUF: Situated at Mauja Sahapur 8 katha, ktr.				
	Location(s)		-	-	-	-
	Survey number(s)					
	Area (Total measurement in acres)	IND: 7 A. 41 decimal HUF: 26 A. 23 decimal	-	-	-	-
	Whether inherited property (Yes or No)	IND: Recd. by Gift from Relative HUF: Recd. on Partition of father's HUF	-	-	-	-
	Date of purchase in case of self acquired property	IND: Recd. by way of Gift HUF: Recd. on Partition of father's HUF	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	-	-	-	-	-
	Any Investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value.	IND: C.V. Rs. 1876200/- HUF: C.V. Rs. 5015700/-	-	-	-	-
(ii)	Non Agricultural Land	IND: (1) Jagannathpur, Sandkhora (2) Mauja: Saipagar, Gemit, etc., kathi ktr. HUF: (1) Mauja: Durgapur H. Mkt, ktr.		Mauja: Hamsheli P.S. Sandkhora kathi ktr.		
	Location(s)		-		-	-
	Survey number(s)					
	Area (total measurement in sq. ft.)	IND: (1) 19 decimal (2) 4 dec. 2 kari HUF: (1) 3.7 decimal (1/3 share)	-	17 decimal	-	-
	Whether inherited property (Yes or No)	IND: (1) No. (2) No HUF: Inherited from father's HUF	-	NO	-	-
	Date of purchase in case of self acquired property	IND: (1) dt. 26.12.06 (2) dt. 17.04.08 HUF: (1) -	-	dt. 16.12.06	-	-
	Cost of Land (in case of purchase) at the time of purchase	IND: (1) Rs. 102000/- (2) Rs. 1104000/- HUF: (1) -	-	Rs. 47200/-	-	-
	Any investment on the land by way of development, construction etc	-	-	-	-	-
	Approximate current market value	IND: (1) 95000/- (App.) C.V.: (2) 150000/- (App.) HUF: C.V.: (1) Rs. 846100/- (App.)	-	Rs. 91800/- C.V.	-	-
(iii)	Commercial Building (including apartments)	HUF: Building on land at Mauja: Durgapur H. Mkt, ktr. as above mentioned				
	- Location(s)		-	-	-	-
	- Survey number(s)					
	Built up Area (Total Measurement in sq. ft)	1500 Sq. ft.	-	-	-	-

Bishesh Chandra Singh
16/5/13

	Whether inherited property (Yes or No)	Yes.	—	—	—	—
	Date of purchase in case of self acquired property	—	—	—	—	—
	Cost of Land (in case of purchase) at the time of purchase.	—	—	—	—	—
	Any investment on the property by way of development, construction etc	—	—	—	—	—
	Approximate current market value	HUF: C.V. Rs. 15,00,000/- (App. 2)	—	—	—	—
(iv)	Residential Building (Including apartments) Location(s)	Mauja: Sai Baba, Ghatmala, Kosi, Kosi, as above mentioned.	—	—	—	—
	Survey number(s)	—	—	—	—	—
	Area (total measurement in sq. ft.)	4 dec. 2 kari	—	—	—	—
	Built up Area (Total measurement in sq. ft.)	G. F. : 1640 sq. ft. F. F. : 1760 sq. ft. 2nd F. : 1760 sq. ft.	—	—	—	—
	Whether inherited property (Yes or No)	No	—	—	—	—
	Date of purchase in case of self acquired property	17.04.08	—	—	—	—
	Cost of property (in case of purchase) at the time of purchase.	—	—	—	—	—
	Any investment on the land by way of development, construction etc	Rs. 2671000/- (App.)	—	—	—	—
	Approximate current market value	Rs. 2671000/- (App.)	—	—	—	—
(v)	Others (such as interest in property)	—	—	Lease hold 144. is Shop at Maheshwari B2R. Ktr. Rs. 111000/-	—	—
(vi)	Total of Current Market Value of (i) to (v) above.	Rs. 14361000/- *	—	Rs. 202800/-	—	—

* (HUF Rs. 7363800/- IND Rs. 6997200/-)

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item).

Sr No.	Description	Self	Spouse(s)	Dependant-1	Dependant-2	Dependant-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI. Amount outstanding Nature of Loan	IND: HBL Loan from SBI, Bhubaneswar Ktr. Rs. 1861100/- HUF: KCC Loan from SBI, Sakrauli Ktr. Rs. 287363/-	—	KCC Loan from SBI, Sakrauli Rs. 292797/-	—	—
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name (s) Amount outstanding Nature of loan	IND: Car Loan from Vihar Vidhan Sabha, Patna Rs. 624000/-	—	—	—	—

Bibhash Khanda Khanda
16/5/13

	Any other liability	—	—	—	—	—
	Grand total of liabilities	2972463.00	—	292797.00	—	—
(ii)	Government Due :					
	Dues to departments dealing with government accommodation	—	—	—	—	—
	Dues to departments dealing with supply of water]	—	—	—	—	—
	Dues to departments dealing with supply of electricity	—	—	—	—	—
	Dues to departments dealing with supply of Telephone/Mobile	—	—	—	—	—
	Dues to departments dealing with government transport (including aircraft and helicopters	—	—	—	—	—
	Income Tax Dues	—	—	—	—	—
	Wealth Tax Dues	—	—	—	—	—
	Service tax Dues	—	—	—	—	—
	Municipal/Property Tax Dues	—	—	—	—	—
	Sales Tax Dues	—	—	—	—	—
	Any other dues	—	—	—	—	—
	Grand total of all Govt. dues	—	—	—	—	—

(7) Details of profession or occupation :

- a. Self M.L.A.
- b. Spouse... Business

(8) My educational qualification is as under : M.A , LLB

(Give details of highest School/University education with full form of the certificate/diploma/degree course)
 (Name of the School/College/University and the year in which the course was completed)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the candidate	<u>Bibhash Chandra Choudhury</u>
2.	Full Postal Address	<u>Vill- Mohana Chand also Pura</u> <u>P.O- Jotramrai Kanchi Tola</u> <u>P.S. Barrai</u> <u>Dist - Kalahati</u>
3.	Number and Name of the constituency and state	<u>68, BARAI</u>
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>B. J. P.</u>
	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL.</u>

Bibhash Chandra Choudhury
16/5/13

(b) Total number of pending cases where the court(s) have taken cognizance						
5. PAN OF	Yes for which last Income Tax Return filed		Total Income as on			
(a) Candidate 1. B. B. C. (Ind) ADFPC 4386 D 2. B. B. C. (HUF) AAFHB 9970 F	F/y 2010-11 A/y 2011-12 F/y 2010-11 A/y 2011-12		Rs. 166550.00 Rs. 165630.00			
(b) Spouse Laxmi devi AJEPD 2862 N	F/y 2010-11 A/y 2011-12		Rs. 194580.00			
(c) Dependents: 1. Kunal Priyadarshi AQCFP7236 P 2. Mrinal Priyadarshi BDKPP6422 M 3. Rahul Priyadarshi —	F/y 2010-11 A/y 2011-12 — —		Rs. 164980.00 — —			
6. Details of Assets and Liabilities in rupees :-						
	Description	Self	Spouse	Dependent-1	Dependent-II	Dependent -III
A.	Moveable Asset (Total value)	IND: Rs. 1994122.73 HUF: Rs. 143951.00 Rs. 2138473.73	Rs. 973179/-	Rs. 756840/-	Rs. 30873/-	Rs. 29891/-
B.	Immovable Asset					
i)	Purchase Price and Development Cost of Immovable Property (Total Value)	IND: Rs. 3877000/- HUF: Rs. — Rs. 3877000/-	—	Rs. 158200/-	—	—
ii)	Approximate Current Market Price of Asset (Total Value)	IND: Rs. 6997200/- HUF: Rs. 7363800/- 14361000/-	—	Rs. 202800/-	—	—
7.	Liabilities					
(i)	Government dues (Total)	—	—	—	—	—
(ii)	Loans from Bank Financial Institutions and others (Total)	Rs. 2772463/-	—	Rs. 292797/-	—	—
8.	Highest educational qualification : M.A., LL.B. (Give details of School/University education with full form of the certificate/ diploma/degree course) (Name of the School/College/University and the year in which the course was completed)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above
(b) I, my spouse, or my dependents do not have any asset or liability other than those mentioned in items 5 and 6 above.

Verified, at this the day of 2013..

Bibhash Chandra Choudhary
DEPONENT 16/5/13